Madhya Pradesh. But at present it has not been included in them.

As far as the list of Directors is concerned, Sir, I have not got the list of all the Directors. I will collect that list and the inform the hon. Member.

MR. CHAIRMAN: No second supplementary?

SHRI KRISHAN LAL SHARMA: No.

श्री अटल बिहारी वाजपेयी: सभापति जी, उंभर्भ चर्चा हो रही थी कि उद्योग को रोजगार के साथ जोड़ा जाएगा। हम यह भी चर्चा करते रहते हैं कि टैक्नालोजी एभोप्रिएट होनी चाहिए, इंटरमोडिएट होनी चाहिए, लेकिन मंत्री महोदय ने जो जवाब दिया है, उसके अनुसार 1,696 लाख रूपये खर्च करने के बाद जिन लोगों को रोजगार मिला, उनकी तादाद 640 है।

अख मंत्री महोदय थह कहेंगे कि मैं जानता हूं कि हम रोबोट बना रहे हैं। अब यह तो मशीन का काम है, इसमें मनुष्य की क्या जुरूरत है।

तो मैं पूछना चाहता हूं कि रोबोट बनाने की इस समय जरूरत क्या है?

प्रो॰ मधु दंडवतेः वाजपेयी जी ने जो सवाल उठाया वह तो मूल सवाल है। तो में समझता हं कि यह सारा सदन मानता है कि हमारी सारी प्रक्रिया औद्योगिकरण की इस तरह से होनी चाहिए कि यहां से इन्सान हटा कर उसकी जगह पर मशीन नहीं आनी चाहिए। यह तो हम मान लेते हैं, लेकिन चंद क्षेत्र ऐसे होते हैं, यही कभी-कभी ट्रेड युनियंस के अंदर झगडे का सवाल बन जाता है, जैसे कंप्यूटर का सवाल आता है, तो उस वक्त हम लोगों की निगाह यह रहती है कि हम यह नहीं फैसला करेंगे कि किसी तरह के कंप्युटर हम इस्तेमाल नहीं करेंगे, आधुनिक प्रक्रिया और साईंस का इस्तेमाल नहीं करेंगे हम यही देखेंगे कि सेलैक्टिव युद्ध आफ मार्डर्न साइंस एंड माइनाइजेशन यह हमारा तरीका रहेगा और इसलिए इन प्रावधानों की आवश्यकता है कि इस देश में हार्डवेयर के आधार पर सोफुटवेयर हम तैयार करते हैं उससे जो इन्फमेंशन मिलती है उसके जरिए इस देश का एग्रीकल्चर पेस्टिसाइज़, क्लाइमेटिक कंडीशन सब के लिए हमें मदद मिल सकती है। इसलिए मैं समझता हूं कि वाजपेयी जी ने जो वार्निंग दी है उसको ध्यान में रख कर हम प्रक्रिया आगे बढायेंगे।

THE CHAIRMAN: Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

Studies carried out by Market Research Wing of the Textile Committee with regard to consumer preference of textiles

\*323. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of TEXTILES be pleased to state:

(a) whether the Market Research Wing of Textile Committee has carried out studies with regard to the consumer preference of textiles;

(b) whether the committee has concluded that the prices of synthetic fabrics are beyond the reach of common man; and

(c) what are the specific varieties which the consumers are averse to purchase and the reasons therefor?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) The Textile Committee has not drawn any such conclusion saying that the prices of the synthetic fabrics are beyond the reach of a common man.

(c) No specific varieties have been identified which the consumers are averse to purchase.

### Recruitment on contract and on ad-hoc basis in ITDC

\*325. SHRI V. GOPALSAMY: SHRI TINDIVANAM G. VENKATRAMAN:

Will the Minister of TOURISM be pleased to state:

(a) how many contract workers including the *ad-hoc* labourers are there

in each of ITDC units/departments/ hotels/motels separately;

(b) how many private security guards have been posted/hired/appointed in each of the ITDC units/department/ hotel/motel separately;

(c) whether it is a fact that ITDC management gives *ad-hoc* appointments to contract workers for six months and then terminates their services and after a break of three/four days re-employ them;

(d) whether any committee was appointed in the past to look into the contract system in ITDC and if so, when and what were its recommendations; whether any of the recommendations were implemented; and

(e) what steps are being taken to abolish contract */ad-hoc* labour system in ITDC?

#### THE MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The statement showing the factual information with regard to the contract workers and *ad-hoc* employees is placed at Annexure-I (*See* below).

(b) The statement showing the factual information with regard to hiring of private Security Guards is placed at Annexure-II *(See* below).

(c) Persons are appointed for different durations from time to time on contract basis and on *ad-hoc* basis keeping in view the exigencies of work and business needs of the Corporation.

(d) No Committee has been appointed in ITDC.

(e) As stated in reply to part (c), it is essential to appoint persons on contract basis and *ad-hoc* basis as per exigencies of work and business needs of the Corporation.

S.No	D. Name of the Unit	NUMBER OF	
		contract workers	Ad-hoc employees
1.	Corporate Office	5	
2.	Regional office (West)	_	_
3.	Regional Office (South)	_	
4.	Regional Office (East)	_	
5.	Regional Office (North)	_	
6.	Ashok Travel & Tours Division/ Transport Units	3	2
7.	Duty Free Trade Division		
8.	Ashok Hotel, New Delhi	9	_
9.	Hotel Janpath, New Delhi	_	4
10.	Hotel Ranjit, New Delhi	· <u> </u>	
11.	Hotel Ashok, Bangalore	6	3
12.	Hotel Agra Ashok		2
13.	Hotel Hassan Ashok	_	
14.	Hotel Jammu Ashok	<u> </u>	1
15.	Hotel Aurangabad Ashok	4	
16.	Hotel Khajuraho Ashok		_
17.	Kovalam Ashok Beach Resort, Kovalam	_	
18.	Laxmi Vilas Palace Hotel, Udaipur	_	
<b>19</b> .	Temple Bay Ashok Beach Resort,		
20	Mamallapuram	_	
20.	Hotel Varanasi Ashok	1	-

S.No	Name of the Unit		NUMBER OF		
			contract workers	Ad-hoc employees	
22.	Lalitha Mahal Palace Hotel, Mysore			1	
23.	Hotel Airport Ashok, Calcutta			<u>.                                    </u>	
24.	Hotel Patliputra Ashok, Patna		_		
25.	Hotel Jaipur Ashok, Jaipur		1		
26.	Hotel Kalinga Ashok, Bhubaneswar				
27.	Hotel Madurai Ashok				
28.	Hotel Samrat, New Delhi		57		
29.	Hotel Kanishka, New Delhi		_	10	
30.	Ashok Yatri Niwas, New Delhi			5	
31.	Hotel Bodhgaya Ashok		1	-	
32.	Travellers Lodge, Manali		_		
33.	Kosi Restaurant, Kosi		_	2	
34.	Lodhi Hotel, New Delhi		_		
35.	I.G.I.A. Restt., New Delhi		*	_	
36.	Project Division		10		
37.	Bharatpur Forest Lodge		—	1	
		TOTAL:	111	31	

# 35 Written Answers [RAJYA SABHA] to Questions 36

Annexure-II

S.Ne	b. Name of the Unit	Security Guard
1.	Ashok Hotel, N. Delhi	6
2.	Hotel Samrat, N. Delhj	10
3.	Hotel Kanishka, N. Delhi	18
4.	Ashok Yatri Niwas, N. Delhi	. 1
5.	Kanishka Shopping Plaza, N. Delhi	3
6.	Lodhi Hotel, N. Delhi	2
7.	Qutab Hotel, N. Delhi	6
8.	Hotel Ashok Bangalore	. 4
9.	L.M.P. Hotel, Mysore	6
10.	Hq. Scope Complex	9
11.	Regional Office (South)	9
		TOTAL: 74

14 Security Supervisions have also been hired / appointed in the aforesaid units through Private Agencies.

# मध्य प्रदेश में पर्यटन स्थलों का विकास

\*326. श्रीमती रक्ष कुमारी: क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि मध्य प्रदेश में किन-किन पर्यटन स्थलों को विकास के लिए चुना गया है जिनके लिए 1990-91 के दौरान केन्द्रीय सरकार द्वारा धनराशि आवंटित की जायेगी?

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा पर्यटन मंत्रात्लय में राज्य मंत्री (श्री सत्यपाल मलिक): पर्यटन मंत्रालय देश में पर्यटक अभिरुचि के स्थानों का चयन नहीं करता, यह जिम्मेदार्ध मुख्यतः राज्य सरकारों की है। तथापि, यह मंत्रालय राज्य सरकारों को उनके विशिष्ट प्रस्तावों पर उनके गुणावगुणों, पारस्परिक प्राथमिकताओं और धन की उपलब्धता को ध्यान में रखते हुए वित्तीय सहायता देता है। मध्य प्रदेश राज्य सरकार ने वर्ष 1990-91 के लिए केन्द्रीय वित्तीय सहायता हेतु अनुमानों सहित विस्तृत स्कीमें अभी तैयार करके प्रस्तुत नहीं की है।

## कपड़े का निर्यात

\*327. श्री शान्ति त्यागी: क्या वस्त्र मंत्री यह बताने को कृपा करेंगे कि: